

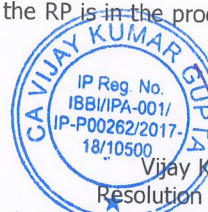
FORM G

**INVITATION FOR EXPRESSION OF INTEREST FOR
PRODO TECHNOLOGIES PRIVATE LIMITED OPERATING IN WHOLESALE TRADING OF
TEXTILE PRODUCTS AT GURUGRAM, HARYANA**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

S. No.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Prodo Technologies Private Limited PAN: AAMCP0161E CIN: U24230DL2021PTC381425
2.	Address of the registered office	55, 02nd floor, lane-2, Westend Marg, Saidullajab, South Delhi, New Delhi, 110030
3.	URL of website	No active website exists
4.	Details of place where majority of fixed assets are located	No Fixed Assets made available to RP by the Suspended Director
5.	Installed capacity of main products/ services	N.A.
6.	Quantity and value of main products/ services sold in last financial year	As per latest available Audited Financial Statement for F.Y. 2022-23, the revenue from operation was Rs. 32,27,10,830/-
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Further details can be sought through an email on cirp.prodo@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Eligibility criteria for prospective resolution applicant can be obtained through an email to the RP on cirp.prodo@gmail.com
10.	Last date for receipt of expression of interest	25.11.2025 (02nd Extended date) 02.11.2025 (Extended date) 17.10.2025 (Original date)
11.	Date of issue of provisional list of prospective resolution applicants	05.12.2025 (02nd Extended date) 12.11.2025 (Extended date) 27.10.2025 (Original date)
12.	Last date for submission of objections to provisional list	10.12.2025 (02nd Extended date) 17.11.2025 (Extended date) 01.11.2025 (Original date)
13.	Date of issue of final list of prospective resolution applicants	20.12.2025 (02nd Extended date) 27.11.2025 (Extended date) 11.11.2025 (Original date)
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	25.12.2025 (02nd Extended date) 02.12.2025 (Extended date) 16.11.2025 (Original date)
15.	Last date for submission of resolution plans	24.01.2026 (02nd Extended date) 02.01.2026 (Extended date) 16.12.2025 (Original date)
16.	Process email id to submit Expression of Interest	Cirp.prodo@gmail.com
17.	Details of the corporate debtor's registration status as MSME	Corporate debtor is registered as MSME (as Micro enterprise)

The initial 180-day CIRP period is scheduled to conclude on 27th December 2025. The CoC has unanimously approved a 90-day extension in 04th CoC meeting, and the RP is in the process of filing an IA before the Hon'ble NCLT for approval of the extension.



Vijay Kumar Gupta
Resolution Professional

M/s. Prodo Technologies Private Limited
IBBI/PA-001/IP-P00262/2017-18/10500
408 New Delhi House, 27 Barakhamba Road,
Connaught Place, New Delhi-110001

Date: 10.11.2025
Place: New Delhi